

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 229
12/252/ND/2020**

IN THE MATTER OF:

Income Tax Officer, Ward 2(4) New Delhi

...APPELLANT

Vs.

ROC in the matter of M/s. Anuvijay Mercantiles Pvt. Ltd. ...RESPONDENT

Section

Under Section 252

**Order delivered on 04.01.2021
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the ROC

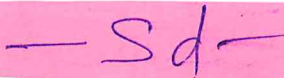
For the Income Tax Department

:Mr. M. Yadubhushana Rao, AROC.

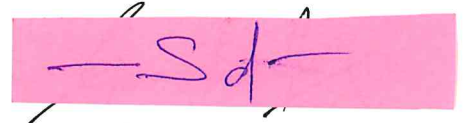
**:Ms. Easha Kadian, St. Counsel
and Ms. Laxmi Gurung, Sr.
Standing Counsel.**

ORDER

Heard the submissions made by the counsel for the Income Tax Department. None of the respondents is present at the time of virtual hearing of the matter. Except ROC, all other respondents are set exparte. Let this matter be posted to 13.01.2021 for final hearing.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**

(Anjula)